

O.A/194/86

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member.

Fix 8/10/86.

Heard the learned advocate for the applicant ^{who} states that
the order No. 199/86 dated 6th October 1986 he has
been restored ^{to} original post of Inspector with effect
from 30-7-84 and therefore he seeks permission
to withdraw the application. Permission allowed.
The learned advocate for the applicant desired
to make representations regarding his promotion
etc to the competent authorities. His representations
may be settled on merits. When cause ^{has} ~~survive~~ he is
at liberty to come up to the Tribunal. The permission
of withdrawal is allowed with these observations.

P.H. Trivedi
(P.H. Trivedi)
Vice Chairman

P.M. Joshi
(P.M. Joshi)
Judicial Member.